

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3947/2020

REJANISH K.V

Appellant(s)

VERSUS

K. DEEPA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.126108/2020-STAY APPLICATION and IA No.126110/2020-PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS and IA No.126111/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 11-01-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. K.V. Viswanathan, Sr. Adv.
Mr. George poonthottam, Sr. Adv.
Mr. Yelamanchili Shiva Santosh Kumar, Adv.
Mr. K.M. Firoz, Adv.
Ms. Anne Mathew, AOR

For Respondent(s) Mr. Jaideep Gupta, Sr. Adv.
Mr. C.K.Sasi, AOR

Mr. Prashant Padmanabhan, AOR

Mr. T.G. Narayanan Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, there shall be ad-interim stay of
impugned order.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR